

(2024) 03 TP CK 0028

Tripura High Court- Agartala

Case No: Regular Second Appeal No. 19 Of 2023

Pramesh Chandra Das

APPELLANT

Vs

Manik Das & Anr.

RESPONDENT

Date of Decision: March 27, 2024

Citation: (2024) 03 TP CK 0028

Hon'ble Judges: S.D. Purkayastha, J

Bench: Single Bench

Advocate: S. Majumder, D. Sarma

Judgement